

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OTA/MP, No. 26 / 1993 in OA No. 155/91
Pradeep Kumar Kankani Versus U.O. 205

Date of Order

Orders

This is an M.P. filed by the petitioner through his counsel (in OA No. 155/91, which was dismissed in default on 18/11/92) for Restoration of the OA. On scrutiny it has been found in order

SO (C) 11/1/93

12/1

12/1/93

Mr. S.K. Kausik for petitioner.

Register & Put up in Court for admission on 3-2-93 a/w OA.

REGISTRAR
 C.A.T., JAIPUR

3.2.93

Cybernetics
 the app. Counsel
 on vide 11/9/93
 Date 15-2-93

11/1/93

Recd copy
 15/2

Mr. S.K. Kausik - Counsel for petitioner
 Name present on behalf of respondents.

M.P. is allowed and the O.A. is restored to its original position. O.A. may now be listed for hearing at the stage of admission on 20.7.93.

(B. B. Mahajan)
 Member (Adm.)

(D. L. Mehta)
 Vice-Chairman